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Title: Need to do away with Armed Forces Special Powers Act (AFSPA) in Arunachal Pradesh.

SHRI NINONG ERING (ARUNACHAL EAST): Madam Speaker, I would like to bring to the knowledge of the hon. Home Minister, through you, that Arunachal Pradesh (AP) is the land of peace. It is known as the island of peace. It is one of the most beautiful States in the country. But it is very unfortunate that three Districts, which are infested by the NSCN (IM), that is, Tirap, Changlang and Longding. Now, once again AFSPA has been implemented through out the State.

Now, I would like to bring to your knowledge that these three Districts are already under AFSPA and it has already been imposed in these three Districts. Once, on 27 March 2015 it had been imposed, but because the people had objected to it, so it had been withdrawn. Now, once again AFSPA has been imposed in AP. I would request, through you, to the hon. Home Minister that this is a State, which is known as the island of peace. So, it may give some wrong message to the people of that area. Hence, we would request that AFSPA should once again be withdrawn. Thank you, Madam.